## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 125/397-398/NCLT/AHM/2016 (New) CP No. 34/397-398/CLB/MB/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.05.2017

Name of the Company:

Ashok Kumar Khosla

V/s.

PGH International Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

SIGNATURE

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION

Amalbuch Chrotic Advocation by Rubinshirt

Advocate.

Réfritione.

3 Vivek M. Shah

Advocate

Petitiones

## <u>ORDER</u>

Learned Advocate Mr. Kunal Vaishnav with Learned advocate Mr. Vivek Shah present for Petitioner. Learned Advocate Mr. Amalpushp Shroti present for Respondent No. 2. None present for other Respondents.

Orders in IA 23/2016, 24/2016, 25/2016, 26/2016 pending.

List the Main TP on 19.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 22<sup>nd</sup> day of May, 2017.